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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/155/2016  
NAME OF THE PETITIONER(S) : V. Narayanasamy & 2 Others  
NAME OF THE RESPONDENT(S) : M/s S.R.I Industries Pvt Ltd  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	K. Gowtham Kumar	Counsel for Petitioners	

**ORDER**

Shri K Gowtham Kumar, counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner stated that he received information from the counsel for respondents that he is unable to attend the Tribunal today due to personal inconvenience. The matter is adjourned for final arguments at the request of the counsel for petitioner. Counsel for petitioner is directed to inform the next date of hearing to the counsel for respondents. Put up on 10.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)